

**HIGH COURT FOR THE STATE OF TELANGANA: HYDERABAD**

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**ROC.NO. 333/C-Sec/2020**

**DATED: 5.5.2020**

**CIRCULAR**

Sub: COVID-19 Outbreak – Complete lockdown declared by the Government of India and the Government of Telangana – Annual General Transfers of the year 2020 of the Judicial Ministerial Staff of all cadres deferred for one year – Instructions – Reg.

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Considering the exigencies caused by the pandemic of Covid-19 outbreak, the High Court is pleased to direct the Unit Heads to defer the Annual General Transfers-2020 of the Judicial Ministerial Staff of all the cadres in the Unit for one year. However, a decision may be taken in future on individual cases or on administrative exigencies.

  
**REGISTRAR GENERAL**, 5.5.2020